

Exemption from Land Revenue in Tripura

4379. SHRI B. K. MODAK :
SHRIMATI SUSEELA
GOPALAN :

SHRI BHAGABAN DAS :
SHRI MOHAMMAD ISMAIL :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Tripura Government has asked for permission to cancel all arrear land revenue accumulated due to repeated floods and draughts;

(b) if so, whether remission of arrear land revenue has been permitted;

(c) whether Government have been informed that Tripura Legislative Assembly in its last session adopted an unanimous resolution asking for making land measuring up to 2 acres, revenue-free in Tripura; and

(d) if so, whether this resolution will be given effect to early ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) The question is under consideration.

(c) Yes, the resolution, adopted on 26th September, 1969 seeks exemption of land revenue for holders of land upto 3 standard acres.

(d) An amendment of the Tripura Land Revenue and Land Reforms Act 1960, empowering Government to grant exemptions, is under consideration.

Allocation of Larger Credits to Fertilisers Industry by Nationalised Banks

4380. SHRI SITARAM KESRI :
Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the representatives of the Fertiliser industry have requested the Government for allocation of larger credits to the fertiliser industry by the nationalised banks;

(b) if so, whether Government have agreed to the demand of the fertiliser industry;

(c) the extent of increase in the credits proposed to be given to the fertiliser industry; and

(d) if not, the reasons therefor.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) During informal coordination meetings held by this Ministry, the representatives of the fertiliser industry have requested for a liberal flow of marketing credit for fertiliser distribution trade.

(b) to (d). A meeting of bankers and of fertiliser manufacturers was convened in this Ministry in August, 1969 to discuss the problems of fertiliser distribution finance. The nationalised banks took a list of fertiliser manufacturers and distributors State-wise and promised to liberalise credit to them to the utmost extent possible. The Agricultural Finance Corporation, in which most of the major banks participate, has drawn up a scheme recently for more liberal financing of fertiliser distribution trade and circulated it to its member-banks for implementation. The extent of increase in fertiliser finance is not yet known.